## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

**DBS** Bank Limited

V/s.

Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Horak Diverbada, Sr. Counsel
Mr. Mustoff Doctor Sr. Counsel
Mr. Ashish kamot. Co

**ORDER** 

## **ORDER**

## CP No. 1372/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and the Corporate Debtor are present.

Oral submissions are concluded by both sides.

List this matter on 05.10.2017 for filing affidavit by the Petitioners. Both sides are directed to make their further written submissions, if any, on 05.10.2017.

Order Reserved.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)